

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-105
(IB)-264(PB)/2023
New IA3893/2024

IN THE MATTER OF:

Go Airlines (India) Limited

.....Applicant

SECTION

U/s 10 IBC

Order delivered on 12.08.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Adv. Vishav Bharti Gupta in IA 3893/2024
For the Respondent : Rustam Singh Advocate for Respondent No.2/Shayan
Arif in IA No. 4006/2023

ORDER

New IA3893/2024:-

This is an application filed under Section 60(5) of the IBC, 2016 read with Rule 11 of NCLT Rules, 2016 seeking certain directions to the RP. Heard Ld. Counsel for the Applicant. Let notice be issued to the Respondent for their appearance as well as for filing reply. Notice be issued by all modes and proof of service be filed. List this application on **10.09.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**